

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/106/2008

Date: 27th Nov., 2008

SHRI SRIKRISHNA JOSHI, RHJS presently posted as Additional District & Sessions Judge No. 1, Hanumangarh, who has been appointed as Presiding Officer, Rajasthan Non-Govt. Educational Institutional Tribunal, Jaipur vide Govt. Order No.F.19(11)J/Shiksha/5/03 dated 27.11.2008, is hereby relieved with immediate effect to join his new assignment.

NOTE :- The officer is directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER

REGISTRAR GENERAL